

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W) DWARKA COURTS: NEW DELHI**

**ORDER**

In order to implementation of Swachhata Plan, a **Sub-Committee of Building Maintenance Committee, Dwarka Courts** is hereby constituted with immediate effect:-

S.No.	NAME OF THE JUDICIAL OFFICERS	DESIGNATED AS
1	Sh. Kanwal Jeet Arora, ADJ-01	Chairperson
2	Sh. Sumedh Kumar Sethi, CMM	Member
3	Sh. Jagminder Singh, JSSC/ASCJ/GJ	Member
4	The Administrative Civil Judge (S-W), Dwarka Courts	Member
5	The Secretary, DLSA (S-W), Dwarka Courts	Member

**Note:-** Any correspondence with the Hon'ble High Court of Delhi is to be done through the undersigned.

*Brijesh Sethi*  
*16/10/2018*

**(BRIJESH SETHI)**

District & Sessions Judge (S-W)  
Dwarka Courts, New Delhi.

No. 24569 - 584 /Committees/DWK/2018

Dated 16-10-2018

**Copy forwarded for information to:-**

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. All the Judicial Officers concerned, Dwarka Courts, New Delhi
4. The A.O.s (J)/Branch Incharge, Judicial & General Branch, Dwarka Courts, New Delhi.
5. PS/Reader to the undersigned, Dwarka Courts, New Delhi.
6. The Office of CMM, Dwarka Courts, New Delhi.
7. The Website Committee, Tis Hazari Courts, Delhi (with request to upload this order on the official website)
8. The Branch Incharge, Computer Branch, Dwarka Courts (with the direction to upload this order on the official website of Dwarka Courts).
9. The Care Taker, Care Taking Branch, Dwarka Courts (with the direction to assist the **Sub Committee for implementation of Swachhata Plan and submit the report of the committee in the General Branch, Dwarka Courts for onward transmission of the same to the Hon'ble High Court of Delhi, New Delhi**)

*Brijesh Sethi*  
*16/10/2018*

District & Sessions Judge (S-W)  
Dwarka Courts, New Delhi